

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

218. IA/1945/2024 In C.P. (IB)/605(MB)2023

**IN THE MATTER OF**

Simaran Kaur Gogia

U/s 94(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 11.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Secured Creditor:

Adv. Mr. Mahesh Dube (VC)

For the Applicant in IA/1945/2024:

Adv. Shavez Mukri (VC)

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**ORDER**

**IA/1945/2024:- Adjourned to 29.07.2024.**

SD/-  
MADHU SINHA  
Member(Technical)  
/Anmol/

SD/-  
REETA KOHLI  
Member(Judicial)